

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
O.A.No.261/2013**

Friday , this the 29th day of November, 2013

C O R A M :

**HON'BLE MR.JUSTICE A.K BASHEER, JUDICIAL MEMBER
HON'BLE MR.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Dr.Babitha Justine
Reader, Department of Humanities
Indian Institute of Space Science and Technology
Valiamala P.O, Thiruvananthapuram – 695 022 - Applicant

(By Advocate Smt.Sumathi Dandapani,Sr with Mr.Mathew Kuriakose)

Versus

1. Union of India represented by
The Secretary to Government
Department of Space
Government of India
Anthareeksha Bhavan
New B.E.L Road
Bangalore – 560 094
2. The Chairman
Indian Space Research Organisation
Department of Space Administration
Anthareeksha Bhavan
New BEL Road
Bangalore – 560 094
3. The Director
Indian Institute of Space Science and Technology
Valiamala
Thiruvananthapuram
Pin – 695 022 - Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

This application having been heard on 29th November, 2013 this
Tribunal on the same day delivered the following :-

W2

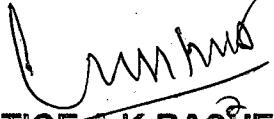
ORDER

BY HON'BLE MR.JUSTICE A.K BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration, learned counsel for the applicant seeks permission to withdraw the Original Application with liberty to file a fresh one with proper pleadings. Permission is granted.

2. The Original Application is dismissed as withdrawn in the above terms.


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER
SV


JUSTICE A.K.BASHEER
JUDICIAL MEMBER